

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-414/2011/ 2367 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Partha Sarathi Bhattacharjee,  
Addl. District & Sessions Judge (FTC), Hojai  
-cum- District & Sessions Judge (i/c), Hojai

Dated Guwahati the <sup>Hh</sup> 8<sup>April</sup> March, 2025.

Sub: **Restricted holiday and station leave.**

Ref:- Your letter No. DJHj/25/1298 dtd. 28.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail restricted holiday on 19.04.2025, along with station leave permission from the morning of 31.03.2025 till the morning of 22.04.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-414/2011/ 2368 /A, dated** , 08-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*